

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**ITEM No. 108
(IB)-3280/ND/2019**

Under Section: 9 of IBC.

In the matter of:

Dinesh Sanitary Store	...	Applicant
Vs		
M/s Oasis Buildmart (India) Pvt Ltd	...	Respondent

Order delivered on 11.02.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

For the Applicant	:	
For the Respondent	:	Mr. Vivek Singh, Adv., Mr. Onkar Nath, Adv.

ORDER

Learned counsel for the Corporate Debtor seeks short time to file reply, as parties are negotiating settlement. Last chance to file reply within five days, with copy in advance to the other side. Rejoinder, within five days, with copy in advance to the other side. List on 02.03.2020.

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Mukesh

